

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA NO. 173 OF 2011 IN Appeal No. 136 of 2009.

Dated: 28th September, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Eastern India Powertech Ltd.

Appellant (s)

Versus

Assam Electricity Regulatory Commission & Anr.

Respondent (s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s): Mr. Pragyan Sharma and
Mr. Rupesh Gupta for R-1
Ms. Sneha Venkataramani

ORDER

Learned Counsel for the State Commission informs that the hearing is complete and order will be passed within the time period allowed by this Tribunal i.e. by 2nd November, 2011. IA No. 173 of 2011 is disposed of accordingly.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK